## ANNEXURE-II

## MONTHLY STATEMENT OF CASES FOR THE MONTH OF JULY, 2020 HIGH COURT OF MEGHALAYA

Name of the State/UT		Opening B	alance	Instit	ution during	the month	Dispo	osal Cases d month		Closi	ng balance : the mor	at the end of oth		e or decreaso vis previous	e in pendency month		osal of cases re than five	which are years old	mor	e than five y	cases which are ve years old at f the month	
High Court of	CIVIL	CRIMINAL	CIVIL+ CRIMINAL	CIVIL	CRIMINAL	CIVIL+ CRIMINAL	CIVIL		CIVIL+ CRIMINAL	CIVIL	CRIMINAL	CIVIL+ CRIMINAL	CIVIL	CRIMINAL	CIVIL+ CRIMINAL	CIVIL	CRIMINAL	CIVIL+ CRIMINAL	CIVIL	CRIMINAL	CIVIL+ CRIMINAL	
Meghalaya	807	75	882	91	5	96	10	4	14	888	76	964	10.04%	1.33%	9.30%	0	0	0	53	3	56	

3(a)	Whether any Statewide/Regional Conference held during the month.	
3(b)	Number of Officers who participated in the said conference	·
3(c)	Have any targets been fixed and indicated to the participant Officers, if so, what are the targets?	·
4	What is the progress made on those targets district-wise	•